

**Defective Case Register from 2025-03-27 to 2025-03-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/12407/2025	ATUL TRIPATHY	2025-03-27	1.Period of Delay 28 days delay
2	D-WA/12405/2025	ATUL TRIPATHY	2025-03-27	1. Period of Delay 16 days delay.
3	D-CMP/12436/2025	SARADA PRASAD DASH	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-BLAPL/9471/2025	BIDESHI KUMAR GHADEI	2025-03-27	.Petition not correctly addressed to Honorable Court
5	D-BLAPL/9418/2025	BIRANCHI NARAYAN RAY	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Month of FIR not correct in date chart. 2.Page no. 14 partially neat. 3.Provision of law not correct.4.Name of the trial court not tally with rejection order.5. Age not furnished in V.nama
6	D-CRLMC/9315/2025	DEVASHIS PANDA	2025-03-27	This case related to sexual offence name of the victim father and addressed deleted from the petition.Put up for S.R.thereafter.
7	D-BLAPL/9488/2025	RANJAN KUMAR NAYAK	2025-03-27	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
8	D-MACA/7687/2025	DIPTI MOHAPATRA	2025-03-27	1.Court Fee Rs. 3910.68/- is payable, Rs. 6/- paid, D.C. f. Rs. 3904.68/- to be paid. 1. Vernacular certificate not furnished. 2. Not properly Indexed. 3. Annexure not page marked.
9	D-BLAPL/9424/2025	SUSANTA SEKHAR MOHAPATRA	2025-03-27	P.S.no.92/2025 in rej.order not tally with FIR. 2..Subject Code incorrectly Mentioned
10	D-WP(C)/12480/2025	SANGRAM JENA	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/12495/2025	NETRANANDA BISWAL	2025-03-27	Page no 22 not neat .
12	D-ABLAPL/9354/2025	DEBASISH PATNAIK	2025-03-27	.Petition not correctly addressed to Honorable Court
13	D-ABLAPL/9400/2025	KHUSBU PANIGRAHI	2025-03-27	.Petition not correctly addressed to Honorable Court
14	D-WP(C)/12499/2025	KALBALYA PANDA	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	D-BLAPL/9455/2025	RABI NARAYAN MOHANTY	2025-03-27	.Petition not correctly addressed to Honorable Court

16	D-CRLMP/9271/2025	HEMANTA KUMAR ROUT	2025-03-27	.Subject Code incorrectly Mentioned
17	D-WP(C)/12503/2025	SWAPNA KUMAR OJHA	2025-03-27	Petition not correctly addressed to Honorable Court
18	D-CRLMC/9420/2025	ASISH MISHRA	2025-03-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs not correctly furnished in affidavit and also I.A. 2. Sl. 12 in annex.2 not found.
19	D-CRLMP/9276/2025	BINI MISHRA	2025-03-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 26 NOT NEAT AND LEGIBLE
20	D-CMP/8878/2025	ALOK PRASAD NANDA	2025-03-27	Address of the O.Ps No-1 to 5 not furnished in the Petition
21	D-CRLMA/9425/2025	SURYAKANTA DWIBEDI	2025-03-27	Ccopy of dismissal order not filed
22	D-WP(C)/12502/2025	SWAPNA KUMAR OJHA	2025-03-27	1.Petition not correctly addressed to Honorable Court 2. NEAT COPY OF PAGE NO 52 TO BE FILED
23	D-BLAPL/9505/2025	SURYAKANTA DASMOHAPATRA	2025-03-27	As per index, annex.1 not properly arranged.
24	D-WP(C)/12451/2025	MANAS PATI	2025-03-27	Anx 12 is dtd.18/3/25(But two date has been noted)
25	D-CMP/12380/2025	BHARAT BHUSAN ROUSTRAY	2025-03-27	1 .Petitioner no .2 to 4 have not executed vakalatnama . 2 .Defendant 21 is Bubana Samal but he is described Bhubana Samal in c.m .p as opp. party 22 .
26	D-WP(C)/12304/2025	SARAT CHANDRA MEKAP	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Declaration para wrongly stated as 1 to 8 in place of 1 to 9.
27	D-CMP/12559/2025	MANOJ KUMAR NAYAK	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. 1.Petition not correctly addressed to Honorable Court 2. Occupation of petitioner not furnished in c .m .p and I .A and in cause title synopsis in place of c .m .p it is mentioned writ petition . Authentication fees of Rs .2.20 paisa not paid on annexure -3
28	D-CRLMC/9307/2025	UMESH CHANDRA PATNAIK	2025-03-27	.Petition not correctly addressed to Honorable Court
29	D-WP(C)/12308/2025	KSHIROD KUMAR ROUT	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 30 to 42 not Neat and Legible
30	D-WP(C)/12309/2025	DIBAKAR BISWAL	2025-03-27	Page No 34 35 and 36 are not neat and legible. 2. LAA welfare fee Rs 10/- not affixed in V.NAMA
31	D-CMP/12471/2025	S.S.RAO, (SR.ADV.)	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. Rs.3/- be paid on anx.4

32	D-CMP/12332/2025	SURYAKANTA DWIBEDI	2025-03-27	1.O.P No-10 be expunged being dead in the Court Below.2.The discrepancy in the name of Petitioner No-4 be reconciled as per Vakalat.3. The date mentioned in the Annexure-7 does not tally with the Index
33	D-WP(C)/12410/2025	JAGAMOHAN PATTANAİK	2025-03-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-WP(C)/12476/2025	GYANA RANJAN TRIPATHY	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-WP(C)/12385/2025	GOUTAM CHARAN ROUT	2025-03-27	Sale Deed No mentioned in Index not tally with Synopsis,Dates and Events,Cause Title,Petition and Prayer.
36	D-CMP/12524/2025	RANJAN KUMAR ROUT	2025-03-27	Petition not correctly addressed to Honorable Court
37	D-CRLMC/9310/2025	BYOMAKESH TRIPATHY	2025-03-27	1.Annexure-2 page no. not properly arranged.
38	D-CRLMC/9171/2025	PRASANNA KUMAR MISHRA	2025-03-27	Prayer in main case may be confined to one prayer only.
39	D-WP(C)/12418/2025	ADYASIDHI MISHRA	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/12398/2025	PRASANTA KUMAR JOSHI	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-WP(C)/12381/2025	MANORANJAN PADHI	2025-03-27	.Petition not correctly addressed to Honorable Court
42	D-WP(C)/12421/2025	AJAYA KUMAR ROUT	2025-03-27	Declaration para 1 to - not properly filled up.
43	D-WP(C)/12428/2025	AMITAV DAS	2025-03-27	Annexure 5 series not neat and legible
44	D-RSA/12317/2025	RABI NARAYAN BEHERA	2025-03-27	The Date of Decree not mentioned in the Memo of Appeal in Page-2 and Page -6
45	D-CRLMC/9292/2025	ASWINI KUMAR DASH	2025-03-27	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Neat copy of p.17 be filed,(ii)Name of victim be not disclosed as per sec.228A of IPC,Anx.3 is incomplete document.
46	D-WP(C)/12272/2025	KADAR MOHAMMAD	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  A.fee of Rs 0.55paise to be paid .
47	D-CRLMC/9041/2025	DEBASIS MISHRA	2025-03-27	1. Date of NBW order not correctly furnished in para-4 of the petition.2. P.S.Case No. not mentioned in the petition.
48	D-WP(C)/12268/2025	LALITENDU MISHRA	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED A.fee of Rs 4.20 to be paid .
49	D-WP(C)/12431/2025	RAMESH CHANDRA SWAIN	2025-03-27	1. Age of OP No 7 not furnished in the Cause Title. 2. Page No 23 not neat and legible
50	D-CMP/11701/2025	ANJAN KUMAR BISWAL	2025-03-27	Order passed by civil judge (Sr .Divn .) under annexure - 15 but in prayer of c .m .p ,it is mentioned c.j (j .D ) 2 . As per index list of dates not filed
51	D-CRLMC/9404/2025	SANJIB MOHANTY	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 18 not legible.
52	D-CRLMC/9426/2025	BIBUDHENDRA KUMAR RATH	2025-03-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Certified copy of order dated.14.07.2022 under Annexure-2 not filed.2. Authorization to swear affidavit on behalf of other petitioner not furnished.3.As per index, CRLMC Petition not page marked.put up for further S.R
53	D-WP(C)/12273/2025	KADAR MOHAMMAD	2025-03-27	Annexure -3 not legible .
54	D-MACA/12504/2025	ANUPAM DASH	2025-03-27	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 108 days 2. Court Fee Rs.700/ payable not paid
55	D-WP(C)/12446/2025	BIBHUTI BHUSAN PANDA	2025-03-27	.Receipt Showing Serv.copy To ct not Filed.
56	D-WP(C)/12394/2025	SATYA NARAYAN MISHRA 4	2025-03-27	1. Annex.4 not attesed by the counsel. 2.Sl. 4 of I.A. affidavit and also address to the Honble Court not proper. 3..Petition not correctly addressed to Honorable Court
57	D-WP(C)/12433/2025	NIRANJAN PANDA	2025-03-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-CRLMC/9360/2025	SUCHIT KUMAR NAYAK	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .1. Address of the petitioner nos. 4 to 7 not furnished in cause title. 2. Name and address of the petitioners not furnished in V.nama. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated 4.Petition not correctly addressed to Honorable Court
59	D-MACA/12494/2025	AMIYA KUMAR MOHANTY	2025-03-27	certificate for good ground not furnished
60	D-WP(C)/12434/2025	SWAYAMJIT ROUT	2025-03-27	Detailed and Complete postal address of Op No 1 to 3 not furnished.
61	D-CRLMC/9301/2025	SURYAKANTA DWIBEDI	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Re.1.10p. on anx.1,and 4 each be paid

62	D-CRLMC/9306/2025	DIBYAJYOTI SAHOO	2025-03-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Age of petitioner no.1 be reconciled as per impugned order(ii)No affidavit made on behalf of co-petitioners,(iii)Nomenclature be corrected at page no.6
63	D-CRLMC/9419/2025	SIDHARTHA DAS	2025-03-27	1.C.copy of FIR , CrI. proceeding and orders of JMFC Barbil not filed. 2.Petition not correctly addressed to Honorable Court
64	D-WP(C)/12342/2025	TAPAN KUMAR BISWAL	2025-03-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-CRLMC/9390/2025	AMULYA RATNA PANDA	2025-03-27	1. Sl. no. 4 in Index page not correctly furnished
66	D-MACA/12425/2025	BIRANCHI NARAYAN RATH	2025-03-27	not proper page mark in annexure -1
67	D-CMAPL/12500/2025	ADV.	2025-03-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
68	D-ABLAPL/9428/2025	RAJIV KUMAR MAHANTA	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT.  In the list of events and dates petitioner name is not there . A.fee of RS 2.75 paise to be paid .
69	D-WP(C)/12339/2025	KSHIROD KUMAR SAHOO	2025-03-27	.Receipt Showing Serv.copy To cg not Filed.
70	D-CRLREV/9538/2025	BHABANI SANKAR DAS	2025-03-27	3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Period of Delay 2064 days Good ground certificate not furnished (ii)Relationship of deponent with the petitioner not stated in affidavit
71	D-CRLMC/9391/2025	AKSHAYA KUMAR SAHOO	2025-03-27	1. Sl. no. 2 in affidavit not correctly furnished
72	D-WP(C)/12347/2025	DURGESH NARAYAN RATH	2025-03-27	1.Name of the Department of opp.party no.1 not correctly furnished in the cause title. 2..Petition not correctly addressed to Honorable Court
73	D-BLAPL/8827/2025	SUDHASHREE PASAYAT	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Address of the petitioner in V.nama not tally with cause title.
74	D-CRLMP/9253/2025	BIREN SANKAR TRIPATHY	2025-03-27	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. IN AFFIDAVIT OCCUPATION NOT MENTION
75	D-ABLAPL/9373/2025	SIDHARTHA MISHRA	2025-03-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page no.13 not neatly legible.
76	D-MACA/12488/2025	ANUPAM DASH	2025-03-27	1. Period of Delay 90 days delay. 2. Court Fee Of Rs. 11000/- is payable not paid
77	D-WA/12297/2025	NILAMADHAB SARKAR	2025-03-27	Put up for SR after filing of C copy of impugned order.
78	D-CRLA/9496/2025	ASHOK KUMAR DAS	2025-03-27	This may be registered as ABLAPL.
79	D-WP(C)/12291/2025	GOKULANANDA SAHU	2025-03-27	In declaration paragraphs 1 to - not filled up 2. Page No 10 (annexure 1) not neat and legible.
80	D-WP(C)/12349/2025	PRASANTA KUMAR SATAPATHY	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-WP(C)/12314/2025	PRASANTA KUMAR MAHALI	2025-03-27	page-40 41 not legible.
82	D-ABLAPL/9374/2025	SWAGAT KUMAR SAHU	2025-03-27	Age of op. no. 2 and 3 not furnished in cause title.
83	D-ABLAPL/9368/2025	SUBRAT KUMAR KAR	2025-03-27	I.C.C no.8316 /2025 in para .2 of petition not tally with synopsis and cause title.
84	D-WP(C)/12354/2025	KAMALAKANTA MOHANTY	2025-03-27	grounds not furnished before prayer of petition.
85	D-WP(C)/12443/2025	BHABANI PRASAD MOHANTY	2025-03-27	.Receipt Showing Serv.copy To ct not Filed.
86	D-WP(C)/12361/2025	PRASANTA KUMAR JOSHI	2025-03-27	1. serial no not correctly mentioned in the index. 2. Date mentioned under annexure-3 not tally with Book mark index and index of the writ petition.
87	D-RPFAM/12542/2025	AMLAN SHAKTI PAUL	2025-03-27	1.Period of Delay 126 days 2. certificate in support of good grounds not furnished
88	D-WP(C)/12461/2025	SANJIB MOHANTY	2025-03-27	.Receipt Showing Serv.copy To cg not Filed.
89	D-WP(C)/12240/2025	SOUMYA RANJAN MOHANTY	2025-03-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Copy not served on C.G. Rule-8 of orissa high court P.I.L. rules not complied with
90	D-WP(C)/12363/2025	PRASANTA KUMAR JOSHI	2025-03-27	1. Serial no not correctly mentioned in the index.2. Date mentioned under annexure-3 not tally with the Book mark index and index of the writ petition.
91	D-WP(C)/12491/2025	BIREN SANKAR TRIPATHY	2025-03-27	Advocate welfare fee of Rs 50/- not paid.
92	D-WP(C)/12368/2025	GAUTAM CHARAN ROUT	2025-03-27	Page no 14 15 and 16 not legible
93	D-CRLMA/9422/2025	RAMESH CHANDRA PRAHARAJ	2025-03-27	C.c opy of dismissal order not filed and nomenclature not correctly furnished in the index
94	D-ABLAPL/9356/2025	DEBASISH PATNAIK	2025-03-27	.Petition not correctly addressed to Honorable Court
95	D-WP(C)/12438/2025	RABI NARAYAN BEHERA	2025-03-27	WP(C) not correctly addressed
96	D-RVWPET/12505/2025	UPENDRA KUMAR SAMAL	2025-03-27	Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02-25 paise -not

				paid
97	D-WP(C)/12287/2025	UMESH CHANDRA BEHURA	2025-03-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Declaration Paragraphs stated 1 to 21 is wrong. 2. Page No 16 17 18 and 20 not neat and legible.
98	D-WP(C)/12364/2025	ACHYUTANANDA PATTANAIK	2025-03-27	1.Annexure-5 to 8 not correctly page marked and also the page mark in the index to be corrected accordingly. 2. Code no wrongly mentioned in the synopsis and date chart.
99	D-ABLAPL/9375/2025	DURGA PRASAD BHANJA	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of petitioner not tally with V.nama.
100	D-WP(C)/12365/2025	ACHYUTANANDA PATTANAIK	2025-03-27	code no not correctly mentioned in the synopsis and date chart.
101	D-WP(C)/12373/2025	SWAPNA KUMAR OJHA	2025-03-27	.Receipt Showing Serv.copy To cg not Filed.
102	D-CRLA/9493/2025	BISWAJIT NAYAK	2025-03-27	1. Period of Delay 61 days delay
103	D-ABLAPL/9358/2025	DEEPAK KUMAR PANI	2025-03-27	Ps case no. wrongly mentioned in file as per FIR.
104	D-ABLAPL/9366/2025	SATYA RANJAN MULIA	2025-03-27	.Petition not correctly addressed to Honorable Court
105	D-ABLAPL/9376/2025	BYOMAKESH TRIPATHY	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address of the petitioners not furnished in V.NAMA.
106	D-MATA/12415/2025	JAJATI KESHARI KHUNTIA	2025-03-27	1. Period of Delay 39 days
107	D-ABLAPL/9383/2025	MANOJ KUMAR PANDA	2025-03-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.9 not neat and legible.
108	D-WP(C)/12391/2025	BYOMKESH TRIPATHY	2025-03-27	1.IA not correctly addresssed. 2..Receipt Showing Serv.copy To ct not Filed. 3.Petition not correctly addressed to Honorable Court
109	D-BLAPL/9265/2025	AMLAN SHAKTI PAUL	2025-03-27	P .S case G .R case and name of learned court furnished in prayer of bail petition appears not correct
110	D-WP(C)/12301/2025	SARAT CHANDRA MEKAP	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Declaration para wrongly stated.
111	D-ABLAPL/9393/2025	SANJAY KUMAR PATTANAIK	2025-03-27	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.
112	D-MATA/12548/2025	PABITRA KUMAR NAYAK	2025-03-27	1. Period of Delay 45 days

113	D-WP(C)/12479/2025	DEBENDRA KUMAR DWIBEDI	2025-03-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-RPFAM/12258/2025	ASHOK KUMAR SARANGI	2025-03-27	Good ground certificate not furnished
115	D-WP(C)/12252/2025	JATINDRA KUMAR MOHAPATRA	2025-03-27	Deficit court fee of Rs.18/- to be paid. Undertaking for non-filing of translated copy of oriya annexures not furnished
116	D-ABLAPL/9415/2025	JYOTIRMAYA SAHOO	2025-03-27	.Petition not correctly addressed to Honorable Court
117	D-RSA/7407/2025	DURGA PRASAD PATTANAIK	2025-03-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.378/- Payable Not Paid 2. Cause Title Not in order.Ages of Appellants No-7,9 and 11 not furnished in the C.T of the Appeal Memo
118	D-ABLAPL/9392/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-03-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration.2.Page nos.15 18 and 19 not neat and legible.
119	D-WA/12298/2025	NILAMADHAB SARKAR	2025-03-27	1) put up for SR after filing of C copy of impugned order(.2)Synopsis and date chart not filed.
120	D-WP(C)/12293/2025	SURAVI MOHANTY	2025-03-27	Page no 2 of the writ application not available in serially in between page no 1 and 3 but petitioner filed with memo of the same for removal of defect
121	D-CONTC/12458/2025	ADV.	2025-03-27	Date mentioned under annexure-3 not tally with the Book mark index and index of the writ petition
122	D-MATA/12544/2025	PABITRA KUMAR NAYAK	2025-03-27	1. Period of Delay 71 days delay.
123	D-CMP/12516/2025	DIPTI RANJAN BHOKTA	2025-03-27	Affidavit on behalf of petitioner No. 1 not made
124	D-WP(C)/12490/2025	KAJAL SAHOO	2025-03-27	.Receipt Showing Serv.copy To cg not Filed.
125	D-WP(C)/12262/2025		2025-03-27	1. Heading of Affidavit not mentioned . 2.Petition not correctly addressed to Honorable Court
126	D-WP(C)/12475/2025	JEEVANJYOTI MOHANTY	2025-03-27	1-COURT FEE IS DEFICIENT. Court fee Rs 18 /- to be paid on petition
127	D-BLAPL/9308/2025	SANJIT MISHRA	2025-03-27	Put up for S .R after redacting the name of informant from bail petition
128	D-RSA/12512/2025	NIRANJAN LENKA	2025-03-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

129	D- CONTC/12271/2025	ADV.	2025-03- 27	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
130	D-BLAPL/9327/2025	ACHYUTANANDA PATTANAIK	2025-03- 27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-CRLA/9267/2025	DR.HEMANT KUMAR PANDA	2025-03- 27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Deficit A.Fee of Rs.6.15 to be paid.
132	D-BLAPL/9280/2025	SABYASACHI MISHRA	2025-03- 27	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
133	D-WP(C)/12378/2025	CHANDAN MISHRA	2025-03- 27	.Petition not correctly addressed to Honorable Court
134	D- ABLAPL/9335/2025	SUSIL KUMAR PATTNAIK	2025-03- 27	1. GR case number in cause title not tally with Prayer of the petition. 2. Paragraph number not correctly furnished in declaration.
135	D- CONTC/12424/2025	ADV.	2025-03- 27	Code not correct
136	D-BLAPL/9483/2025	DHIRENDRA KUMAR MOHAPATRA	2025-03- 27	1. Page 8 is not neat. 2. Page 10 is partly legible.
137	D- CONTC/12267/2025	ADV.	2025-03- 27	1.Addressed To Honorable Court Not Proper.
138	D-BLAPL/9355/2025	AMIT PRASAD BOSE	2025-03- 27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Relationship not mentioned in the affidavit.Date not mentioned in the v.nama. 2.Petition not correctly addressed to Honorable Court
139	D-BLAPL/9479/2025	MD. RIAZ	2025-03- 27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
140	D-WP(C)/12328/2025	JANAKI KANTA MAHAPATRA	2025-03- 27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 12 14 TO 22 AND 28 TO BE FILED
141	D-BLAPL/9296/2025	KULDEEP MOHANTY	2025-03- 27	Name of P.S.in Synopsis,Cause Title,Petition and Prayer not correctly furnished.
142	D-WP(C)/12539/2025	KISHORE KUMAR MISHRA	2025-03- 27	1. Serial no not correctly mentioned in the index. 2. Index, synopsis and date chart not signed by the filing advocate.
143	D-BLAPL/9485/2025	SARAT KUMAR JENA	2025-03- 27	Petitioner No 1 signed V. Nama in Bengali. His signature is attested by an illegible

				signature without jailer Stamp/seal
144	D-WP(C)/12318/2025	BIKRAM KISHORE NAYAK	2025-03-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-BLAPL/9385/2025	KULDEEP MOHANTY	2025-03-27	14-NOT PROPERLY INDEXED. Case nos. mentioned in prayer not tally with file. 13(A) and 18 (A) page not available in file.
146	D-RSA/12445/2025	ANJAN KUMAR BISWAL	2025-03-27	8-CAUSE TITLE NOT IN ORDER. 1.Period of Delay 57 days. 2. 1.R-2,R-3 and R-5 being dead be expunged.3.R-5(c) in the Lower Appellate Court not made Party in this Appeal.
147	D-WP(C)/12285/2025	BIGYAN KUMAR SHARMA	2025-03-27	Neat AND Legible copy of Annexure-1 to be filed
148	D-BLAPL/9371/2025	ABHIMANYU KHATUA	2025-03-27	1.The name of Lower Court not correctly furnished.2. Date of Execution not furnished.
149	D-WA/12346/2025	SUBHA BIKASH PANDA, A.G.A.	2025-03-27	Page No.51 neat copy not filed.
150	D-WP(C)/12286/2025	SAMVIT MOHANTY	2025-03-27	The address reflected by the Petitioner in the cause Title (District) seems to be wrong. 2. Page No 14 15 AND 18 not Neat AND Legible 3. The case filed on 21.03.2025, but the filing counsel signed 25.03.2025, 24.03.2025 in different space of the petition.
151	D-TRP(C)/12404/2025	DEBASIS MISHRA	2025-03-27	not properly addressed
152	D-BLAPL/9379/2025	RAJIB LOCHAN PATTNAIK	2025-03-27	Jailor not sealed in V.Nama.
153	D-FAO/12420/2025	PRADEEP KUMAR MISHRA	2025-03-27	Period of Delay 10 days delay
154	D-CRLREV/9482/2025	RABINDRA NATH PANDA	2025-03-27	No signature of advocate in date chart, (ii)Name of adv.in bold letter,regd.no and mobile no.not furnished in the petition(iii)Prayer be confined to one prayer.
155	D-FAO/12489/2025	SAUMEDRA KUMAR GHOSE	2025-03-27	1. Father of the Op.no.2 not correctly furnished.
156	D-BLAPL/9357/2025	SUREDRA MOHANTY	2025-03-27	Honble Court not tally with Rejection order and cause title.
157	D-CRLMP/9309/2025	ASHIS KUMAR MISHRA	2025-03-27	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.IN AFFIDAVIT OCCUPATION NOT MENTION
158	D-BLAPL/9518/2025	SUSHANTA KUMAR JOSHI	2025-03-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.
159	D-ABLAPL/9264/2025	AMLAN SHAKTI PAUL	2025-03-27	1.Petitioners 2 to 6 have not sworn affidavit . 2. Annexure 1 2are not neat copies
160	D-FAO/12448/2025	MAHITOSH SINHA	2025-03-27	Provision of Law Appears to be incorrectly furnished in IA

161	D-ABLAPL/9436/2025	ACHYUTA PRIYADARSAN MISHRA	2025-03-27	G.R case no. left blank in petition as well as in prayer .
162	D-BLAPL/9403/2025	MANAS KUMAR CHAND	2025-03-27	.Petition not correctly addressed to Honorable Court
163	D-CRLA/9380/2025	SWAGAT KUMAR SAHU	2025-03-27	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 30.80 not paid
164	D-CRLA/9502/2025	TRILOCHAN NANDA	2025-03-27	1.D.C.F of Rs.7.10 to be paid under Annex.-1 2.Under taking for filing of English translation copy of Odia document not filed 3.Original page nos.5 to 8 of impugned judgement are not chronologically
165	D-BLAPL/9417/2025	SUDHASHREE PASAYAT	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . As per standing order name of the victim/ Informant shall not be furnished in the petition. 2 Age of he petitioner in Cause title not tally with V.nama.3 . Xerox copies of Annexs. are not attested 4.Petition not correctly addressed to Honorable Court
166	D-WP(C)/12352/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-27	14-NOT PROPERLY INDEXED. 1.not correctly addressed in IA. 2.Petition not correctly addressed to Honorable Court
167	D-BLAPL/9433/2025	RAKESH BEHERA	2025-03-27	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.
168	D-WA/12481/2025		2025-03-27	Page No.153 to 165 neat copies not filed.
169	D-BLAPL/9406/2025	JNYANANANDA PANDA	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioners in V.nama not tally with cause title.
170	D-WP(C)/12356/2025	SARAT CHANDRA MEKAP	2025-03-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.page 28,29 not legible
171	D-BLAPL/9359/2025	ANITA DASH	2025-03-27	1.S.T case not correctly mentioned in the prayer and first para of the petition. 2..Petition not correctly addressed to Honorable Court
172	D-BLAPL/9408/2025	JNYANANANDA PANDA	2025-03-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioners in V.nama not tally with cause title.
173	D-RPFAM/12392/2025	PRANAYANEE DASMOHAPATRA	2025-03-27	date of order incorrectly mentioned in prayer and index.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 27-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/48/2020	RVWPET/48/2020	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/47/2020	RVWPET/47/2020	A.G.A.	OTHERS. DELAY OF 2067 DAYS OTHERS. STATUS OF PARTIES NOT FURNISHED 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	RVWPET/19/2020	RVWPET/19/2020	adv.	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
4	RVWPET/14/2020	RVWPET/14/2020	ADV	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
5	RVWPET/25/2020	RVWPET/25/2020	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	RVWPET/13/2020	RVWPET/13/2020	PRASHANT KUMAR NAYAK	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
7	RVWPET/8/2020	RVWPET/8/2020	ADV	OTHERS. IA FILED FOR DELAY OF 82 DAYS WITHOUT CORRECT PROVISION OF LAW OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING

				SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	RVWPET/6/2020	RVWPET/6/2020	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	RVWPET/54/2020	RVWPET/54/2020	ADV.	OTHERS. COURT FEE OF RS 6 /- NOT PAID
10	RVWPET/44/2020	RVWPET/44/2020	KAJAL SAHOO	OTHERS. DELAY OF 3 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	FAO/937/2018	FAO/937/2018	SAMEER KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	RVWPET/285/2010	RVWPET/285/2010		OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
13	RVWPET/274/2010	RVWPET/274/2010	M/S.ANINDYA K.MISHRA	OTHERS. DELAY OF 223 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	RVWPET/155/2010	RVWPET/155/2010		OTHERS. PLACE IT AFTER FILING OF C.COPY OF

				IMPUGNED ORDER
15	RVWPET/301/2010	RVWPET/301/2010	ASC	OTHERS. DELAY OF 111 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	RVWPET/306/2010	RVWPET/306/2010		OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
17	RVWPET/305/2010	RVWPET/305/2010		OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
18	RVWPET/310/2010	RVWPET/310/2010		OTHERS. DELAY OF 34 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.